

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1153
ANSWERED ON TUESDAY, THE 06TH MARCH 2018**

REGISTERED COMPANIES IN MANIPUR

QUESTION

1153. SHRI K. BHABANANDA SINGH:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the details of registered companies in Manipur;
- (b) how many of them are declared as dormant and how many of them are filing their statutory returns regularly;
- (c) the contributions of those companies in CSR funding and the details of their utilisation during the last three years; and
- (d) the details of CSR funding by companies from the rest of the country for use in the State?

ANSWER

THE MINISTER OF STATE FOR LAW AND JUSTICE AND

CORPORATE AFFAIRS

(SHRI P. P. CHAUDHARY)

(a) & (b): As on 31st January, 2018, there were 603 companies registered in Manipur. Of these, 163 companies were closed; 32 companies were in the process of being struck-off; 1 company was in the process of being re-activated and 407 companies were active. Of 407 active companies, 79 companies were filing their statutory returns regularly.

(c) & (d): As per the data obtained from filings made by companies up to 30th November, 2017 in the MCA21 registry for the years 2014-15, 2015-16 and 2016-17, the expenditure made by such companies on CSR in the state of Manipur is given in the table below:

Sl. No.	Company Category	FY 2014-15 (in Rs. lakhs)	FY 2015-16 (in Rs. lakhs)	FY 2016-17 (in Rs.lakhs)*
1.	Companies from Manipur	-	26.00	-
2.	Companies from the rest of the country	156.98	580.02	603.00
Total		156.98	606.02	603.00

*filings up to 30th November, 2017
